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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 16/241-242/CLB/MB/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: Sangeeta Maheshwari
V/s.
Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KAMAL AGRAWAL	FCA- AR.	Petitioner	Kamal Agr
2.	Rashesh Sanjanwala	Sr. Advocate	Respondents	}
3.	Sandeep Singhi	Advocate	"	
4.	Pranjal Buch By Singhi & Co.	"	"	

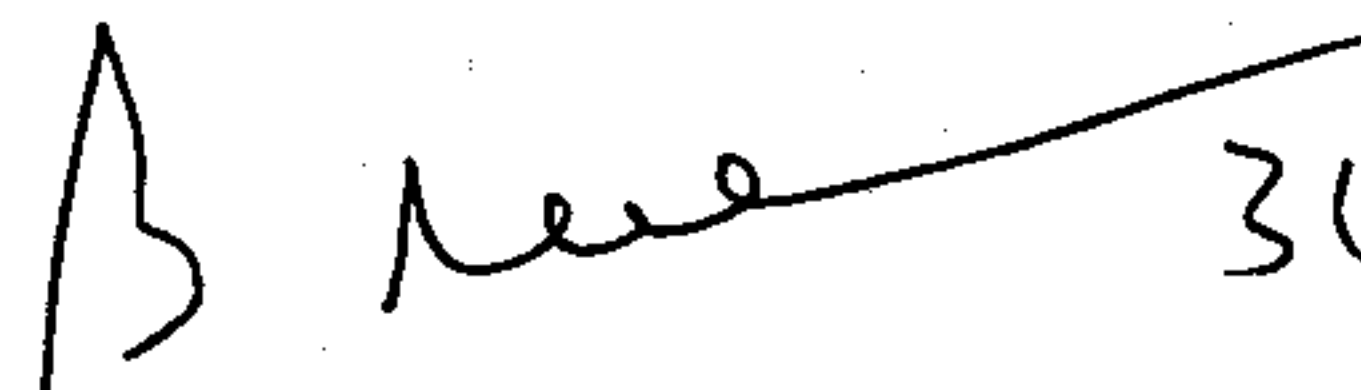
ORDER

Learned FCA Mr. Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel for Respondents no. 1 to 6.

For reply arguments of learned FCA for petitioner.

List the matter 18.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of July, 2017.